

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2898  
ANSWERED ON:11.08.2010  
IRREGULARITIES IN ALLOCATION OF COAL BLOCKS  
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**Will the Minister of COAL be pleased to state:**

- (a) whether several instances of irregularities/corruption have been reported in the allocation of coal blocks to private companies during each of the last three years;
- (b) if so, the details thereof;
- (c) whether any action has been initiated against the officials found guilty during the above period;and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (d): Allocation of coal blocks to private companies are recommended by an Inter-Ministerial and Inter- Governmental body called the Screening Committee. Based on the recommendations of the Screening Committee, Ministry of Coal allocates coal blocks.

Complaints regarding allocation of coal blocks from various quarters are received from time to time. The complaints received are examined on merit and facts. So far none of the complaints received has led to the conclusion of involvement of any Government official.